

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 36

IA 2655/2022 in C.P. (IB)/4185/(MB)/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **02.12.2022**

NAME OF THE PARTIES: - **Shree Yash Stainless Pvt Ltd V/s Isinox Limited**

Appearance (via video-conference):

For the Applicant : Adv. Amit Singh i/b Abhay Nevagi & Associates
For the Respondent : Adv. Pooja Pandey i.b Ragini Singh and Associates

Section 60(5) & 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 23.01.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare